



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2024

NOTICE

Please take notice that the following matters listed in the Court – III on 29.07.2024 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1090 of 2024 in Comp. App. (AT) (Ins) No. 895 of 2023	Akhilesh Kumar Vs. HDFC Bank Ltd. & Anr.	Mohit Chaudhary	Bheem Sain Jain-R1
2.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh A Gupta Nishant Bishnoi R2,3 Tanushree Sogani-R4 Kunal Kanungo
3.	Comp. App. (AT) (Ins) No. 510 of 2021 (PH)	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With	Apoorv Singhal	Atishay Jain Tanushree Sogani-R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3 Shashank Sharma

4.	Comp. App. (AT) (Ins) No. 549 of 2021 (PH)	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srisht PrabhakarR2 & R3 Tanushree Sogani Atishay Jain-R4
5.	Comp. App. (AT) (Ins) No. 851 of 2021 (PH)	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr. With	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2
6.	Comp. App. (AT) (Ins) No. 1284 of 2022 (PH)	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	V. Siddharth	V. D'Costa Astha Ojha Gauri Goel-R1 Apoorv Khator-R2
7.	Comp. App. (AT) (Ins) No. 1263 of 2022 (PH)	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	Arijit Mazumdar	Ajay Gaggar Robin S Sirohi-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar